

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 328 OF 2016

Dated: 02nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Atlantic Power Pvt. Ltd.

...Appellant(s)

Vs.

Punjab Energy Development Agency (PEDA) & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Mr. Aditya Grover
Mr. Arjun Grover for R.1

Ms. Suparna Srivastava for R.2

Mr. Sakesh Kumar for R.3

ORDER

List the matter on **03.05.2017**. In the meantime, pleadings be completed. Tag to Appeal No. 286 of 2015.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh